

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : GB Engineering Enterprises Pvt Ltd

MAIN PETITION NUMBER : CP/64/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/403(CHE)2022; IA/1017(CHE)/2021; MA/694/2019

IA/230/2020 IN MA/694/2019

ORDER

IA/403(CHE)2022:

Present: Ms. Vidhya, Ld. Counsel for Applicant.

Mr. Ramasamy Meyappan, Ld. Counsel for Respondent/Liquidator.

Pleadings are complete.

Written synopsis filed by the Applicant.

Seven days is given to the Ld. Counsel for Respondent to file written synopsis.

IA/1017(CHE)/2021:

Present: Mr. P.J.Sriganesh, Ld. Counsel for Applicant.

Mr. Anish, Ld. Counsel for R1.

Pleadings are complete.

Written synopsis filed by the Counsels for the parties.

MA/694/2019:

Present: Mr Ajoy Koshe, Ld. Counsel for Applicant.

Mr. S.Sathish, Ld. Counsel for R1.

Mr. V.Manivannan, Ld. Counsel for R6 to R12.

Mr. P.K.Paneerselvam, Ld. Counsel for R2.

Mr. V.V.Sivakumar, Ld. Counsel for R5.

None for R3 and R4.

Pleadings are complete.

Written synopsis filed by the Applicant, R1, R6 to R12, R2.

Though Ld. Counsel for R5 submits that written synopsis filed by R5 but the same are not on record. Same be filed within a week.

IA/230/2020 IN MA/694/2019:

Present: Mr. P.K.Paneerselvam, Ld. Counsel for Applicant.
Mr. S.Sathish, Ld. Counsel for R1.
Mr. V.Manivannan, Ld. Counsel for R2 to R8.

Written synopsis already filed by R2 to R8, R1 and Applicant (Common written synopsis in IA/230/2020 and MA/694/2019).

Ld. Counsel for the Liquidator submits that all the assets have been realized. Distribution is to be made. Above are the only applications which are pending disposal.

Liquidator who appears in person states that the liquidation timeline expired on 24.06.2024. An application has been moved seeking extension, which is yet to be listed. Besides there is a contempt application, which is listed on 24.08.2024.

Arguments already advanced.

List all the applications for hearing on **05.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**